

MANIPULATION OF 'P' FORMS

*158. **SHRI G. D. TAPASE:** Will the Minister of **FINANCE** be pleased to state:

(a) whether it is a fact that officers of the Enforcement Directorate have seized incriminating documents from certain travel agencies which were manipulating 'P' forms issued by the Reserve Bank of India; and

(b) if so, what steps have been taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K.C. PANT): (a) Yes, Sir. Incriminating documents were seized from the premises of a travel agency in Bombay on 16th March, 1966.

(b) The travel agency was found to have interpolated names of six persons in duplicate copies of two 'P' forms issued by the Reserve Bank of India. Tickets for travel abroad were issued by the travel agency to these six persons in violation of section 18B of the Foreign Exchange Regulation Act, 1947. The case was adjudicated by the Director of Enforcement who imposed a penalty of Rs. 6,000 on the sole proprietor of the travel agency.

CANCER RESEARCH CENTRES

*159. **SHRI MAHAMMED HANEEF:** Will the Minister of **HEALTH AND FAMILY PLANNING** be pleased to state:

(a) the number of Cancer Research Centres in India; and

(b) whether there has been any change in the pattern of treatment in the important Field Research Stations?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. S. CHANDRASEKHAR): (a) There are three Cancer Research Centres in India.

(b) The traditional methods of treatment of cancer in all the Centres are surgery, radiation and chemother-

apy. With the availability of better radio-therapeutic techniques, a change of pattern in the treatment has taken place, and super-voltage therapy has now been added to the methods used hitherto. There is only one Field Research Station at Chandernagore attached to the Chittaranjan National Cancer Research Centre, Calcutta. At this Centre emphasis is being laid on Chemotherapeutic treatment of cancer either singly or in combination with radiation and surgery. Besides, Ayurvedic and unani medicinal plants stated to be useful in conditions similar to cancer tumors are also being investigated.

CITY COMPENSATORY ALLOWANCE

*160. **SHRI R. P. KHAITAN:**
SHRI JAGAT NARAIN:
SHRI D. THENGARI:

Will the Minister of **FINANCE** be pleased to state:

(a) whether it is a fact that there is a proposal under Government's consideration to grant 7 per cent. more city compensatory allowance to its employees stationed at Bombay and Calcutta and 4 per cent. more to its employees stationed at Delhi and Madras; and

(b) if so, from which date it is likely to be granted?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) No, Sir. There is no such proposal under consideration.

(b) Does not arise.

हिन्दी में योग संबंधी पुस्तिका

*161. **श्री राम सहाय :** क्या स्वास्थ्य तथा परिवार नियोजन मंत्री 8 मितम्बर, 1965 को राज्य सभा में तारांकित प्रश्न सख्या 496